

**RAJASTHAN HIGH COURT, JODHPUR.**

**NOTICE**

No. I/A(iii)(a)(1)06/2022/

Date:

**From:** Registrar General,  
Rajasthan High Court,  
Jodhpur.

**To:** Rahul Joshi S/o Amar Dev Joshi  
House No. 5, New Police Line,  
Sector 26, Chandigarh Pin Code 160019.

**Ref.:** Notice No. RHC/Exam. Cell/JPA/2023/1707 dated 15.09.2023 and Notice  
No. I/A(iii)(a)(1)06/2022/2011 dated 19.10.2023.

**Sub.:** Regarding document verification for appointment on the post of Junior  
Personal Assistant.

With reference to the subject cited above, it is informed that you were asked to present in person for verification of documents on 29.09.2023 but you have failed to report after proper communication on 29.09.2023 for the said purpose despite the notice dated 19.10.2023 and requested for further extension for verification of documents.

Therefore, after considering your request you are allowed extension till 16.11.2023 for verification of documents for appointment on the post of Junior Personal Assistant, failing which your candidature for appointment to the post of Junior Personal Assistant shall stand canceled automatically.

  
**REGISTRAR (ADMN.)**

No. 2119

Date: 04/11/2023

Copy to D.I.O, Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on official website of Rajasthan High Court.

  
**REGISTRAR (ADMN.)**